Annexure-8

Name of the Corporate Debtor : WARDEN SURGICAL COMPANY PRIVATE LIMITED; Date of commencement of CIRP: 09/01/2023;

List of Creditors as on 05-10-2023

Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC					
1	Noor Furniture	25-04-2023	12,48,509	12,48,509	Unsecured Operational Debt	NA	NA	NA	NA	NA	NA	-	-	-
2	M. Coil Spring Mfg Co.,	17-08-2023	6,72,714	-	Unsecured Operational Debt	NA	NA	NA	NA	NA	NA	6,72,714	-	The last invoice was raised on 31-05-2017 and thereafter no transactions were entered into with the Corporate Debtor and, it clearly suggests that your claim is barred by limitation act, 1963 and hence the claim is rejected.